

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI



C.P No. 1419/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Iresco Electricals Pvt.Ltd.
V/s
D. S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|---------------------------------|---|
| 4 | Shefal | CS (on behalf of co.) |  |
| 4 | Pranav Saunpat a/w Yash Chokshi a/w Shayan Desgupta i/b Khaeta & Co | Adv. for Financial Creditor. |  |

ORDER

CP No. 1419/I&BP/NCLT/MB/MAH/2017

For the parties have reported Settlement is in progress, at their request, list
this matter on 10.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)